

(c) the steps taken to check this dangerous trend?

**THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):**

(a) No information is available.

(b) the question does not arise in view of (a) above.

(c) Voluntary organisations have set up 23 Centres in Delhi to provide counselling, deaddiction and after care follow-up services to drug addicts. For creating social awareness amongst the people, brochures and pamphlets showing the addresses of all such Centres have been printed and distributed widely. In addition, press advertisements have also been issued in the national and regional newspapers alongwith the addresses of these Centres. Public awareness programmes in schools, colleges and in the community are regularly taken up through camps, debates, public meetings, pantomime shows, street plays etc. to make the public aware of the ill-effects of the drugs and drug abuse.

#### **Consumption of Narcotics and Psychotropic Drugs**

9079. **DR. DEBI PROSAD PAL:**  
**BABA SUCHA SINGH:**

Will the Minister of WELFARE be pleased to state:

(a) whether attention of Government has been drawn to the news item captioned "Too soft on drugpushers" appearing in the "Statesman", New Delhi dated 15 April, 1990;

(b) the extent of drug addiction in West Bengal and Punjab; and

(c) the steps Government propose to take to curb these major social evils?

**THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):**

(a) Yes, Sir.

(b) and (c). The information is being collected and will be laid on the Table of the House.

[*Translation*]

#### **Jute Mill in Bihar**

9080. **SHRI SUKDEV PASWAN:** Will the Minister of TEXTILES be pleased to state:

(a) whether Government had approved the proposal of construction of a jute Mill in Farbisganj of Bihar in 1974-75;

(b) whether the construction work of the Jute Mill had started;

(c) if not, whether Government propose to set up the propose jute mill or in the alternative a rope mill; and

(d) if not, the reasons therefor?

**THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV):** (a) Industrial Licence was issued to Bihar State Industrial Development Corporation in 1981. It expired on 30.6.85.

(b) The Government are not aware of the commencement of construction.

(c) and (d). No proposal is pending with the Government.

[*English*]

#### **Shifting of Machinery**

9081. **SHRI KASHI RAM RANA:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Union Government have received an application from Kamrej Vibhag Khand Mandli for shifting of machinery from Sidheshvary Khand Mandi of Talaya (Gujarat) and transfer of licence relating to sugar industry; and

(b) if so, what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). Yes, Sir. The proposal is under consideration of the Government.

#### Doctor-Patients Ratio

9082. SHRI KALP NATH RAI:  
SHRI S. KRISHNA KUMAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the number of doctors produce by the Medical Colleges in the country is sufficient to meet the country's total requirement;

(b) if so, the ratio between doctors and patients;

(c) whether the ratio of doctors is sufficient to meet the demand of patients; and

(d) if not, the steps taken in this directions?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). Information is being collected and will be laid on the table of House.

#### Pharmacopias of Hospitals in V.M.S. List of Medical Stores Organisations

9083. DR. BHAGWANDASS RATHOR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether all the Government Hospitals and institutions are directed to procure

their requirement of drugs and medicines as per the V.M.S. list of Medical Stores Organisations Only;

(b) if so, whether this V.M.S. list includes the drugs and medicine listed in the Pharmacopias of the Hospitals of Delhi attached to the Medical Colleges and others; and

(c) if not, how their actual requirement of drugs listed in their pharmacopias made by senior doctors of those hospitals are catered by the medical stores depots?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Directorate General of Health Services (Medical Stores Organisations) have not issued any directions to Government Hospitals and Institutions to procure their requirement of drugs and medicines as per the vocabulary of Medical Store list.

(b) Vocabulary of Medical Store list does not include all items listed in the Pharmacopias of the Government Hospitals in Delhi.

(c) The Medical Stores Organisation meets the demand of its registered hospitals and dispensaries and other indentors as submitted by them, which constitutes only a small fraction of the requirements of all the Government Hospitals and Institutions. The drugs and Medicines which are not supplied by Medical Stores Organisation are procured by Hospitals and Institutions through other sources like DGS & D, Super Bazar and local purchase etc.

[Translation]

#### Entertainment Account of CWC

9084. SHRI PHOOL CHAND VERMA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the amount sanctioned each year under entertainment account of Central